

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(16) C.P.(I.B)-1832/7/(MB)/2017
MA 876/2018

CORAM:

Present : SHRI M.K. SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 11.09.2018

NAME OF THE PARTIES: IDBI Bank Ltd.
V/s
EPC Constructions India Ltd.

SECTION OF THE COMPANIES ACT: 7 OF INSOLVENCY AND BANKRUPTCY
CODE, 2016.

ORDER

1. The Learned Representative of Petitioner and RP are present.
2. MA 876 in CP 1832 is listed for **12.09.2018 at 3.00 PM.**

SD/-

M.K. SHRAWAT
Member (Judicial)

11.09.2018.
HHS